

[*English*]

Deployment of Para-Military Forces in Tamil Nadu

*39. SHRI M. SELVARASU: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Tamil Nadu State Government had repeatedly requested the centre for the deployment of para-military forces in coastal areas to prevent militants from sneaking into the State;

(b) if so, when these requests were made and the response of the Union Government thereto; and

(c) whether para-military forces have been deployed after the imposition of President's Rule in the State; if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (c). Request was received from the Govt. of Tamil Nadu in Dec., 1990 for deployment of Central Reserve Police Force in the State. Due to heavy deployment of BSF/CRPF on internal security duty in Assam, Delhi, Jammu & Kashmir, Punjab and UP, it was not possible to deploy force in Tamil Nadu immediately. Two coys. of Andhra Pradesh State Armed Police were made available to Tamil Nadu on 25.1.91. More Force from para-military forces was made available to Tamil Nadu during the period from 31.1.91 to 5.2.91.

[*Translation*]

Sahrasa Doordarshan Kendra

*40. SHRI SURYA NARAYAN YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under consideration of the Union Government to increase the capacity of Sahrasa Doordarshan Kendra;

(b) if so, since when this proposal is pending;

(c) the time by which the capacity of this Kendra is likely to be increased; and

(d) the details thereof;

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) No, Sir.

(b) Does not arise.

(c) and (d). It is the constant endeavour of the Government to expand Doordarshan network in the country as expeditiously as possible depending upon the availability of financial resources for the purpose.

[*English*]

Working Group for Ecological Development of Aravallis

203. SHRI KAILASH MEGHWAL: Will the PRIME MINISTER be pleased to state:

(a) whether the Working Group set up by the Planning Commission for the ecological development of Aravallis in the Eighth Five year Plan has recommended its inclusion in the Hill Area Development Programme; if so, the details thereof;

(b) whether a sum of Rs. 410 crores has been proposed by the working group for the development of Aravalli during the Eighth Five Year Plan to maintain the ecological balance of the area;